

## FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **PAL INFRASTRUCTURE AND DEVELOPERS PVT. LTD.**

Relevant Particulars		
1.	Name of Corporate Debtor	PAL INFRASTRUCTURE AND DEVELOPERS PVT. LTD.
2.	Date of incorporation of corporate debtor	09/06/2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2006PTC149560
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: B-45, Shakti Apartments Sector 9, Rohini New Delhi -110085 Principal office: 104, Pal Tower, M.G. Road, Sikanderpur, Gurgaon, Haryana -122002.
6.	Insolvency commencement date in respect of corporate debtor	Date of order: 05.09.2019 Date of Intimation to IRP:11.09.2019
7.	Estimated date of closure of insolvency resolution process	180 days from the commencement resolution process i.e 03.03.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Dilip Kumar Niranjani IBBI/IPA-002/IP-N00552/2017-2018/11690.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	R2P-237, Rajnagar-II, Gali No-IV, Palam Colony, Dwarka Sector 8, New Delhi - 110077 Email Id: <a href="mailto:dilip.niranjani@gmail.com">dilip.niranjani@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Correspondence Address:</b> 136, First Floor, Rajendra Bhawan, Rajendra Place, New Delhi -110008. Email: <a href="mailto:palinfra@dknip.in">palinfra@dknip.in</a>
11.	Last date for submission of claims	25.09.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the Class(es) <b>Class 1: 'Allottees under Real Estate Project'</b>
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	i. Alok Chandra Singh Reg. No: IBBI/IPA-002/IP-N00381/2017-2018/11124 ii. Nitesh Kumar Sinha Reg. No: IBBI/IPA-002/N00280/2017-2018/10883. iii. Mukul Kumar Reg. No: IBBI/IPA-001/IP-P01670/2019-2020/12642.
14.	Relevant Forms and Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> <b>Physical Addresses:</b> 1. Alok Chandra Singh Address: G-10, Express Appartment, Sector 4, Vaishali, Ghaziabad

		Email: <a href="mailto:alok@alokchandra.com">alok@alokchandra.com</a> 2. Nitesh Kumar Sinha Address: 8A UG CS, Ansal Plaza, Vaishali, Sector 1, Ghaziabad Email: <a href="mailto:info@csnitesh.com">info@csnitesh.com</a> 3. Mukul kumar D-3/1304, The Legend, Sushant lok, Phase 3, Sector 57, Gurgaon, Haryana – 122011. Email. <a href="mailto:adv.mksingh@gmail.com">adv.mksingh@gmail.com</a>
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **PAL INFRASTRUCTURE AND DEVELOPERS PVT. LTD.** on **05.09.2019**.

The creditors of **PAL INFRASTRUCTURE AND DEVELOPERS PVT. LTD.**, are hereby called upon to submit their claims with proof on or before 25.09.2019 to the interim resolution professional at the address mentioned against entry No. **10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class I in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd. 

Dilip Kumar Niranjana

IBBI/IPA-002/IP-N00552/2017-2018/11690

Date: 13.09.2019  
New Delhi.

